

HIGH COURT OF JUDICATURE AT ALLAHABAD

ESTABLISHMENT SECTION

NOTIFICATION

Dated: May 10, 2016


No. 34

Sri Rajendra Prasad Tiwari (Emp. No. 2624), Deputy Registrar, High Court, Allahabad, who originally belongs to High Court, Lucknow Bench, Lucknow, is **hereby transferred and posted at High Court, Lucknow Bench, Lucknow** in the same capacity on regular basis without entitling any T.A., D.A. and Joining Leave in the vacancy caused after retirement of Sri Sheo Narain Shukla (Emp No.2589), Deputy Registrar, High Court, Lucknow Bench, Lucknow on 30.04.2016.

No. 35

From the date of taking over charge, **Sri Ramesh Chandra Goel** (Emp No. 3153), Assistant Registrar, High Court, Allahabad is hereby **promoted as Deputy Registrar** in the pay scale PB-3 Rs. 15600-39100 Grade Pay 7600 and is **posted at High Court, Allahabad**, in the vacancy to be caused after transfer of Sri Rajendra Prasad Tiwari (Emp. No. 2624), Deputy Registrar, High Court, Allahabad to High Court, Lucknow Bench, Lucknow.

By order of
Hon'ble The Chief Justice

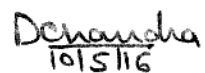


REGISTRAR GENERAL

No. 1185 / Establishment : Dated : Allahabad : May 10 , 2016

Copy forwarded for information and necessary action to :-

1. The Director, Printing and Stationery, U.P., Allahabad for publication in the next issue of U.P. Gazette, Part-I.
2. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
3. The Registrar (Protocol & Nazarat) High Court, Allahabad.
4. The Registrar (Accounts) High Court, Allahabad.
5. J.R./D.R./A.R.-cum-P.S. to Registrar General, High Court, Allahabad.
6. The Joint Registrar (Confidential) High Court, Allahabad.
7. The OSD (Computers) High Court, Allahabad.
8. The Systems Manager (Computer Centre), High Court, Allahabad **with the request to upload the instant notification on the official website of the High Court.**
9. A.R./ S.O., Accounts [C-1, C-2] & Telephone Section, High Court, Allahabad.
10. A.R./ S.O., Admin (E-1) & (H) Section, High Court, Allahabad.
11. A.R./ S.O., (Nazarat), High Court, Allahabad.
12. Concerned Officers of High Court, Allahabad / Lucknow Bench, Lucknow.
13. Notice Board for display.


DEPUTY REGISTRAR
(ESTABLISHMENT)

HIGH COURT OF JUDICATURE AT ALLAHABAD
ESTABLISHMENT SECTION
NOTIFICATION

Dated: May 10, 2016

No. 36

The following **02 Assistant Registrars**, High Court, Lucknow Bench, Lucknow who originally belong to High Court, Allahabad are hereby **transferred and posted at High Court, Allahabad** in the same capacity on regular basis without entitling any T.A., D.A. and Joining Leave:-

Sl. No.	Emp. No.	Name S/Sri	Present Place of posting as Assistant Registrar	Place of posting as Assistant Registrar	Remarks
1	3298	SHUBH DARSHAN MALVIYA	LUCKNOW	ALLAHABAD	IN THE VACANCY THAT OCCURED DUE TO RETIREMENT OF SRI SAROJ KUMAR SINGH (EMP. NO. 3171) A.R. HIGH COURT, ALLAHABAD ON 30.04.2016.
2	3320	SMT. RAJESHWARI MANORAMA	LUCKNOW	ALLAHABAD	IN THE VACANCY THAT WOULD OCCUR AFTER PROMOTION OF SRI RAMESH CHANDRA GOEL (EMP. NO. 3153), A.R. HIGH COURT, ALLAHABAD TO THE POST OF D.R. HIGH COURT ALLAHABAD.

No. 37

From the date of taking over charge, following **02 Section Officers**, High Court, Allahabad are hereby **promoted as Assistant Registrar** in the pay scale PB-3 Rs. 15600-39100 Grade Pay 6600 and they are **posted at High Court, Lucknow Bench, Lucknow** as per prevailing transfer policy :

Sl. No.	Emp. No.	Name S/Sri	Present Place of posting as Section Officer	Place of posting as Assistant Registrar	Remarks
1	3322	RAMESH CHANDRA SONKAR-II	ALLAHABAD	LUCKNOW	IN THE VACANCY THAT WOULD OCCUR DUE TO TRANSFER OF SRI SHUBH DARSHAN MALVIYA A.R. FROM HIGH COURT, LUCKNOW BENCH, LUCKNOW TO HIGH COURT, ALLAHABAD.
2	3324	MOHD. NAUSHEY (ABBASI)	ALLAHABAD	LUCKNOW	IN THE VACANCY THAT WOULD OCCUR DUE TO TRANSFER OF SMT. RAJESHWARI MANORAMA, A.R. FROM HIGH COURT, LUCKNOW BENCH, LUCKNOW TO HIGH COURT, ALLAHABAD.

(Note: The Section Officers who have been promoted on the post of Assistant Registrar are hereby directed to do the same work as they were performing prior to their promotion including their supervisory work)

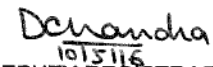
By order of
Hon'ble The Chief Justice


REGISTRAR GENERAL

No. 1186 / Establishment : Dated : Allahabad : May 10, 2016

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2. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
3. The Registrar (Protocol & Nazarat) High Court, Allahabad.
4. The Registrar (Accounts) High Court, Allahabad.
5. J.R./D.R./A.R.-cum-P.S. to Registrar General, High Court, Allahabad.
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9. A.R./ S.O., Accounts [C-1, C-2] & Telephone Section, High Court, Allahabad.
10. A.R./ S.O., Admin (E-1) & (H) Section, High Court, Allahabad.
11. A.R./ S.O., (Nazarat), High Court, Allahabad.
12. Concerned Officers of High Court, Allahabad / Lucknow Bench, Lucknow.
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DEPUTY REGISTRAR
(ESTABLISHMENT)

HIGH COURT OF JUDICATURE AT ALLAHABAD
ESTABLISHMENT SECTION
NOTIFICATION

Dated: May 10, 2016

No. 38

Sri Ravi Bhusan Tiwari (Emp. No. 6097) and **Smt. Meera Srivastava** (Emp No. 6088), Section Officer, High Court, Lucknow Bench, Lucknow, who originally belong to High Court, Allahabad, are hereby **transferred and posted at High Court, Allahabad** in the same capacity on regular basis without entitling any T.A., D.A. and Joining Leave.

No. 39

From the date of taking over charge, following **02 Review Officers** of High Court Allahabad/Lucknow Bench, are hereby **promoted as Section Officer** in the pay scale PB-3 Rs.15600-39100 Grade Pay 5400 and they are **posted at High Court, Lucknow Bench, Lucknow** as per prevailing transfer policy -

Sl. No.	Emp. No.	Name	Present Place of posting as Review Officer	Place of posting as Section Officer	Remarks
1	2917	SMT. NAGHMA RIZVI	LUCKNOW	LUCKNOW	IN THE VACANCY ARISING DUE TO TRANSFER OF SRI RAVI BHUSAN TIWARI, SECTION OFFICER, HIGH COURT, LUCKNOW BENCH TO HIGH COURT, ALLAHABAD.
2	4608	SRI. RAM NARESH MAURYA	ALLAHABAD	LUCKNOW	IN THE VACANCY ARISING DUE TO TRANSFER OF SMT. MEERA SRIVASTAVA, SECTION OFFICER, HIGH COURT LUCKNOW BENCH TO HIGH COURT, ALLAHABAD.

(Note: The Review Officers who have been promoted on the post of Section Officer are hereby directed to do the same work as they were performing prior to their promotion).

By order of
Hon'ble The Chief Justice

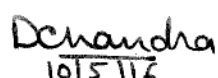


REGISTRAR GENERAL

No. 1187 / Establishment : Dated : Allahabad : May 10, 2016

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2. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
3. The Registrar (Protocol & Nazarat) High Court, Allahabad.
4. The Registrar (Accounts) High Court, Allahabad.
5. J.R./D.R./A.R.-cum-P.S. to Registrar General, High Court, Allahabad.
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8. The Systems Manager (Computer Centre), High Court, Allahabad **with the request to upload the instant notification on the official website of the High Court.**
9. A.R./ S.O., Accounts [C-1, C-2] & Telephone Section, High Court, Allahabad.
10. A.R./ S.O., Admin (E-1) & (H) Section, High Court, Allahabad.
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12. Concerned Officers of High Court, Allahabad / Lucknow Bench, Lucknow.
13. Notice Board for display.


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DEPUTY REGISTRAR
(ESTABLISHMENT)